

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.825/2018

STATE OF U.P. & ANR.

Appellant(s)

VERSUS

MALHU & ORS.

Respondent(s)

WITH C.A. No.826/2018 (III-A)

Date : 09-03-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. P.N. Mishra, Sr. Adv.
Mr. Rajeev Kr. Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. E. C. Agrawala, AOR
Ms. Meenakashi Kalra, Adv.

Mr. Pradeep Kumar Yadav, Adv.
Mr. Alok Singh, Adv.
Mr. Abhishek Singh, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by Mr. P.N. Mishra, learned Senior Counsel
appearing for the appellants, list these matters after four weeks.

In the meantime, the appellants are directed to take steps for
bringing on record the legal representatives of deceased respondent
no.2 in C.A. No.825/2018, and furnish fresh address of respondent
no.3 in C.A. No.826/2018.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASST.REGISTRAR